

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 580 OF 2022**

IN THE MATTER OF:

Mukesh Singh

..... PETITIONER

VERSUS

State of U.P. & Ors.

..... RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 28.05.2024)

Mukesh Singh

Churk Mode, Lohia Tiraha, Robertsganj, Sonbhadra-231216, U.P.

..... PETITIONER

VERSUS

- 1. State of Uttar Pradesh,**
Through Chief Secretary,
Government Of Uttar Pradesh,
1st Floor Room No, I IO. Lalbahadur Sastri Bhawan,
Uttar Pradesh Secretariat, Lucknow-226001,
Email Address: csup@nic.in **(RESPONDENT NO. 1)**
- 2. Central Pollution Control Board**
Parivesh Bhawan, east Arjun Nagar. Delhi-110032
Email: mseh.cpgb@nic.in **(RESPONDENT NO. 2)**
- 3. Uttar Pradesh Pollution Control Board**
Building No. TC-12V, Vibhuti Khand,
Gomti Nagar, Lucknow-226010
Email: ms@uppgb.com **(RESPONDENT NO. 3)**
- 4. District Magistrate, Sonbhadra**
Collectorate Campus,
Sonbhadra, U.P.-231216,
Email: dmson@nic.in **(RESPONDENT NO.4)**
- 5. Northern Coalfields Ltd.**
Khadia Project, Thana Shaktinagar,
District Sonbhadra, Uttar Pradesh-231222
Email: cgm.khd@gmail.com **(RESTONDENT NO.5)**
- 6. Ministry Of Environment, Forest and Climate Change**
Paryavaran Bhawan, Jorbagh,
New Delhi-110003
Email: scey-moef@nic.in **(RESTONDENT NO.6)**
- 7. Ministry Of Power**
Through its Secretary,
'F' Wing, Nirman Bhawan, New Delhi-110001
Email: narayanm.up@gov.in **(RESTONDENT NO.7)**
- 8. Ministry of Coal**
Government of India through its Secretary
Rajpath Area, Central Secretariat,
New Delhi, Delhi-110001
Email Address: secy.moc@nic.in/mos-coal@gov.in **(RESTONDENT NO.8)**